

**GOVERNMENT OF INDIA  
SURFACE TRANSPORT  
LOK SABHA**

UNSTARRED QUESTION NO:106  
ANSWERED ON:24.07.2000  
INTER-STATE TRANSPORT POLICY  
JAYASHREE BANERJEE

**Will the Minister of SURFACE TRANSPORT be pleased to state:**

- (a) whether any Inter-State Transport Policy is being formulated for the vehicles and trucks;
- (b) if so, whether the Road Development Fund is likely to be constituted with the money collected by road tax;
- (c) if so, the details thereof;
- (d) whether the policy for issuing National permit is proposed to be simplified; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV)

- (a): No, Sir. However, the Central Government has already framed certain set of rules for inter-state movement of both passenger and goods traffic under Central Motor Vehicle Rules, 1989.
- (b)&(c): Does not arise.
- (d): No, Sir.
- (e) Does not arise.